

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 191 OF 2019 &
IA NOS. 917, 1046, 1099 & 1362 of 2019

Dated: 6th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Pinnacle Renewable Energy Pvt. Ltd.Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Sourav Roy
Mr. Ruchir Ranjan Rai
Mr. Harsh Anand
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. Raghvender Singh, Sr. Adv.
Md. Altaf Mansoor for R-2

Mr. Puneet Chandra for R-4

ORDER

Heard.

Interim order shall continue till next date of hearing. Meanwhile necessary particulars with regard to Grid Code etc. may be furnished by 09.08.2019.

Order is reserved.

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson